

have been sent to the State Government for investigation of the matter and taking action in accordance with the provisions of the Act. As reported by the State Government, 44 complaints have been disposed off and 117 complaints are pending with the State Government. Ministry also deputed National Level Monitors (NLMs) to various districts to enquire into the complaints of serious nature.

Loan disbursed under SGSY

151. SHRI R.C. SINGH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of loan provided to people in the country under Swarnajayanti Gram Swarozgar Yojana (SGSY) in the last three years, year-wise and State-wise;

(b) whether it is a fact that the number of people provided loan under the scheme has come down from 14,33,228 in 2007-08 to 13,72,238 in 2008-09 as reported by RBI; and

(c) if so, the reasons for reduction in providing loan under SGSY?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) As per the reports received from the States, the details of credit disbursed under the Swarnajayanti Gram Swarozgar Yojana (SGSY) scheme during the last three years, State-wise is given in the Statement (See below).

(b) and (c) Reserve Bank of India (RBI) has reported that the number of beneficiaries have declined from 14,33,228 in 2007-08 to 13,72,238 in 2008-09 due to non-viability of projects, non receipt of adequate quality proposals from sponsoring agencies, non availability of suitable SHGs for credit linkage and poor recovery performance etc. However, the figures reported by the RBI is based on the information furnished by the Scheduled Commercial Banks (SCBs) only. Under the Swarnajayanti Gram Swarozgar Yojana (SGSY), Co-operative Banks, Regional Rural Banks and other banks also provide credit to the beneficiaries. The total number of Swarozgaris under SGSY assisted by the Scheduled Commercial Banks (SCBs), Co-operative Banks, Regional Rural Banks and other banks as reported by the States is as under:—

Sl. No.	Year	No. of Swarozgaris assisted under SGSY
1.	2006-07	1691926
2.	2007-08	1699295
3.	2008-09	1861875

Statement

loan disbursed under SGSY

(Rs. in lakhs)

Sl. No.	State/UT	Total Credit Disbursed		
		2006-07	2007-08	2008-09
1	2	3	4	5
1.	Andhra Pradesh	47173.34	27763.26	29836.79

1	2	3	4	5
2.	Arunachal Pradesh	173.92	127.55	93.01
3.	Assam	8852.49	13207.21	23609.78
4.	Bihar	17823.58	15084.45	25592.21
5.	Chhattisgarh	7149.58	10028.49	11278.10
6.	Goa	103.33	121.98	149.41
7.	Gujarat	4863.48	6326.54	7338.78
8.	Haryana	3829.74	5399.06	5908.58
9.	Himachal Pradesh	1625.66	2166.05	3601.08
10.	Jammu and Kashmir	2247.03	2435.36	2296.00
11.	Jharkhand	6613.37	8858.61	10275.30
12.	Karnataka	8499.59	15447.10	23319.88
13.	Kerala	3929.92	6536.41	8259.44
14.	Madhya Pradesh	14973.87	26557.71	27136.30
15.	Maharashtra	14442.78	21599.63	26368.24
16.	Manipur	289.25	155.70	209.50
17.	Meghalaya	165.39	186.96	146.52
18.	Mizoram	66.85	87.93	179.85
19.	Nagaland	74.40	32.97	88.74
20.	Orissa	14006.77	17738.54	20992.06
21.	Punjab	2485.71	3156.56	2695.71
22.	Rajasthan	12560.49	13605.95	13937.77
23.	Sikkim	165.15	203.35	243.75
24.	Tamil Nadu	8911.07	14510.03	13534.36
25.	Tripura	1555.54	1473.83	3518.25
26.	Uttar Pradesh	41121.15	55552.52	81559.66
27.	Uttaranchal	2005.84	3140.45	4428.09
28.	West Bengal	3161.11	4310.56	6192.86
29.	Andaman and Nicobar Islands	0.00	0.00	8.25
30.	Daman and Diu	0.00	0.00	0.00
31.	Dadra and Nagar Haveli	4.34	0.00	4.20
32.	Lakshadweep	8.90	41.47	0.00
33.	Pondicherry	237.79	174.57	204.52
TOTAL :		229121.43	276030.80	353006.96